

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002758/2023	AMAN KAR VS STATE OF ODISHA	SANGRAM RATH VS	SEA BEACH /38 /2023 () //
2	BLAPL/0002759/2023	HARSA BARDHAN VS STATE OF ODISHA	KISHORE KUMAR JENA VS	R.UDAYAGIRI /14 /2020 () //
3	BLAPL/0002760/2023	BIKASH EKKA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	BRAHMANITARANG /227 /2021 () //
4	BLAPL/0002761/2023	PRASANTA NAIK @ KALIA VS STATE OF ODISHA	SALAUDDIN KHAN VS	SAMAL /11 /2023 () //
5	BLAPL/0002762/2023	UMESH CHANDRA JENA VS STATE OF ODISHA(VIG.)	TANMAY MISHRA VS	CUTTACK VIGILANCE /2 /2023 () //
6	BLAPL/0002763/2023	SOMNATH MAJHI @ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	KODINGA /36 /2023 () //
7	BLAPL/0002764/2023	AMIT KUMAR SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /20 /2023 () //
8	BLAPL/0002765/2023	AKHILA KUMAR PADHI VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /14 /2023 () //
9	BLAPL/0002766/2023	AKHILA KUMAR PADHI VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /13 /2023 () //
10	BLAPL/0002767/2023	AKHILA KUMAR PADHI VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /302 /2022 () //
11	BLAPL/0002768/2023	DEBASIS TANTY VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /151 /2022 () //

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12	BLAPL/0002769/2023	PRADEEP SAGAR @ BATI VS STATE OF ODISHA	ARIJEET MISHRA VS	NARAYANPATNA /44 /2022 () //
13	BLAPL/0002770/2023	RANA SEIKH VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /594 /2022 () //
14	BLAPL/0002771/2023	SAMARU MUCHAKI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MATHILI /38 /2020 () //
15	BLAPL/0002772/2023	KHIRESWAR BHOSAGAR @ SAGAR VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH RURAL /28 /2023 () //
16	BLAPL/0002773/2023	FIROZ @ FIROJ KHADHAPAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /200 /2022 () //
17	BLAPL/0002774/2023	PAPU @ SUBHENDU PANDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	PIRAHAT P.S /88 /2022 () //
18	BLAPL/0002775/2023	SUKABATI GANDA @ SUKABAI GOND @ SUKABATI GOND VS STATE OF ODISHA	SONNA CHARANA BEHERA VS	/ /0 () //
19	BLAPL/0002776/2023	ARJUN SISA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /33 /2022 () //
20	BLAPL/0002777/2023	LIVE SEKH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /252 /2022 () //
21	BLAPL/0002778/2023	JUDHISTIRA DEHURY @ DEHURI VS STATE OF ODISHA	LALITENDU BHUYAN VS	PANDAPADA /58 /2021 () //
22	BLAPL/0002779/2023	IRMA MUSAKI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /207 /2022 () //
23	BLAPL/0002780/2023	JAGANNATH KHATEI	JYOTIRMAYA SAHOO	/ /0

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		VS	VS	()
24	BLAPL/0002781/2023	STATE OF ODISHA PRASANTA @ PASU PALLEI	SAMVIT MOHANTY	// CHANDAPUR /136 /2022
		VS	VS	()
25	BLAPL/0002782/2023	STATE OF ODISHA DEBA PADIAMI	NIHAR RANJAN SAHOO	// KALIMELA /96 /2020
		VS	VS	()
26	BLAPL/0002783/2023	STATE OF ODISHA RAJU @ RAJENDRA JENA	MANJULATA DAS	// MAHANGA /47 /2023
		VS	VS	()
27	BLAPL/0002784/2023	STATE OF ODISHA BABULA GOUDA @ BABUL GOUDA	JYOTIRMAYA SAHOO	// KODALA /66 /2023
		VS	VS	()
28	BLAPL/0002785/2023	STATE OF ODISHA JAGA @ JAGABANDHU NAIK	BIJAY SWAIN	// PARJANG /62 /2018
		VS	VS	()
29	BLAPL/0002786/2023	STATE OF ODISHA RUPASHREE DAS	BAMADEV BARAL	// NAYAPALLI P.S. /657 /2019
		VS	VS	()
30	BLAPL/0002787/2023	STATE OF ODISHA MANJUKA MALLICK	SURYAKANTA DWIBEDI	// BALLIGUDA /114 /2019
		VS	VS	()
31	BLAPL/0002788/2023	STATE OF ODISHA RAMJAN KHAN	SOUMYA RANJAN MOHANTY	// PHIRINGIA /101 /2022
		VS	VS	()
32	BLAPL/0002789/2023	STATE OF ODISHA PHILLIP RAITA	SUCHIT KUMAR NAYAK	// BADAGADA /261 /2021
		VS	VS	()
33	BLAPL/0002790/2023	STATE OF ODISHA MAKARU BHUE	SURYAKANTA DWIBEDI	// BELPARA /96 /2020
		VS	VS	()
34	BLAPL/0002791/2023	STATE OF ODISHA NRUSINGHA CHARAN DASH	AKSHAYA KUMAR SAHOO	// BARI /28 /2023
		VS	VS	()

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35	BLAPL/0002792/2023	STATE OF ODISHA MITU @ S.K.MUSTAK VS	BIJAYA KUMAR RAGADA VS	// BINJHARPUR /42 /2018 ()
36	BLAPL/0002793/2023	STATE OF ODISHA TINA @ TRINATH SAHOO VS	GOUTAM CHARAN ROUT VS	// CANTONMENT ROAD /16 /2023 ()
37	BLAPL/0002794/2023	STATE OF ODISHA SANTANU GADNAIK VS	ARUN KUMAR DAS (1) VS	// DHENKANAL SADAR /57 /2023 ()
38	BLAPL/0002795/2023	STATE OF ODISHA MANGAL ROUT VS	SURYAKANTA DWIBEDI VS	// BELPARA /149 /2020 ()
39	BLAPL/0002796/2023	STATE OF ODISHA JACKY KUMAR VIHWAKARMA VS	MANOJ KUMAR PATI VS	// / /0 ()
40	BLAPL/0002797/2023	STATE OF ODISHA GOBINDA PRADHAN VS	PANCHANAN PANIGRAHI VS	// INDUASTRIAL,NISA /33 /2023 ()
41	BLAPL/0002798/2023	STATE OF ODISHA NAVNEET SARAWGI @ CHOTU SINGHANIA VS	SUJATA JENA VS	// JHARSUGUDA /457 /2022 ()
42	BLAPL/0002799/2023	STATE OF ODISHA RAJESH CHANDRA MOHAPATRA VS	RAGHUNATH PRADHAN VS	// KHANTAPADA /0182 /2022 ()
43	BLAPL/0002800/2023	STATE OF ODISHA NIKHIL KUMAR SINGH VS	DUSHMANTA SAHOO VS	// MOHANA /188 /2020 ()
44	BLAPL/0002801/2023	STATE OF ODISHA SANTOSH MUSAPARIA VS	BIKASH CHANDRA PARIJA VS	// NARAYANPATNA /91 /2022 ()
45	BLAPL/0002802/2023	STATE OF ODISHA GOPAL SINGH VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// MADHUPATNA /231 /2019 () //

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46	BLAPL/0002803/2023	KUNAL @ SIBU SINGH VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	BANARAPAL /21 /2023 () //
47	BLAPL/0002804/2023	KANHU PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /33 /2023 () //
48	BLAPL/0002805/2023	AMULYA MAJI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /111 /2023 () //
49	BLAPL/0002806/2023	BIJAYA SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL SADAR PS /373 /2022 () //
50	BLAPL/0002807/2023	TUMBESWAR SAUNTA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DASMANTAPUR /59 /2020 () //
51	BLAPL/0002808/2023	SK.MOHAMMED @ TUNA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SAHID NAGAR P.S. /288 /2022 () //
52	BLAPL/0002809/2023	BASANTA KUMAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DASARATHPUR /22 /2023 () //
53	BLAPL/0002810/2023	ASWINI MAHAKUR VS STATE OF ODISHA	DUSMANTA BEHERA VS	DHAMA /0201 /2022 () //
54	BLAPL/0002811/2023	SUSHANTA MAHANANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	MURIBAHAL /223 /2022 () //
55	BLAPL/0002812/2023	LULU SAHOO VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	CHANDRASEKHARPUR /343 /2022 () //
56	BLAPL/0002813/2023	BIKRAM SAHU @ KALIA @ KHANDI VS STATE OF ODISHA	JYOTIRMAYA SAHU VS	KODALA /66 /2023 () //
57	BLAPL/0002814/2023	BISWA RANJAN BEHERA	SUJATA JENA	/ /0

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		VS	VS	()
58	BLAPL/0002815/2023	REPUBLIC OF INDIA NUTAN DEVI	RAKESH KUMAR DAS	// SAMBALPUR TOWN /74 /2023
		VS	VS	()
59	BLAPL/0002816/2023	STATE OF ODISHA DILLIP LENKA	TAPAN JYOTI PANI	// BHARATPUR PS /74 /2023
		VS	VS	()
60	BLAPL/0002817/2023	STATE OF ODISHA MANOJ KUMAR NAIK @ MANOJ KUMAR NAIK	TAPAN JYOTI PANI	// / /0
		VS	VS	()
61	CMAPL/0000198/2023	STATE OF ODISHA SANTWANA BHUYAN	ADV.	// / /
		VS	VS	()
62	CMAPL/0000199/2023	STATE OF ODISHA PURNA CHANDRA NATH	ADV.	// / /
		VS	VS	()
63	CMAPL/0000200/2023	STATE OF ODISHA DURYODHAN PRADHAN	PRASANTA KUMAR NANDA	// / /
		VS	VS	()
64	CMAPL/0000201/2023	KRUSHNA CHANDRA PRADHAN M/S. FIRE KING REFRACTORIES PVT. LTD.	ADV.	// / /
		VS	VS	()
65	CMP/0000258/2023	ORISSA STATE FINANCIAL CORP. SUBHANKAR BAL	MAMTA TRIPATHY	// / /
		VS	VS	()
66	CMP/0000259/2023	ANKITA PARIDA SAMEEP SWAROOP PATEL	PRAFULLA KUMAR KAR	// / /
		VS	VS	()
67	CMP/0000260/2023	SURAMA PATEL SIDHARTHA SANKAR POLLAI	SURYAKANTA DASH	// / /
		VS	VS	()
68	CMP/0000261/2023	MADHAB POLLAI KRUSHNA BHUE	SATYAPRAKASH MAHAPATRA	// / /
		VS	VS	CIVIL JUDGE (SD) CUM ASJ AT SOHELA(Bargarh )

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69	CMP/0000262/2023	BALAMUKUNDA MEHER MIRA DEVI PRADHAN VS	BIBEKANANDA BHUYAN VS	CS/0000030/2022 // 0
70	CONTC/0001621/2023	ASIM KUMAR DUTTA NIROD KUMAR MOHANTY VS	adv. VS	// // 0
71	CONTC/0001622/2023	DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY. TO GOVT., HOME DEPT. ABUL PRADHAN VS	TRILOCHAN NANDA VS	// // 0
72	CONTC/0001623/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY PURNA CHANDRA BIRUA VS	ADV VS	// // 0
73	CONTC/0001624/2023	ASWATHY S I.A.S GOURANG AEICH VS	ADV VS	// // 0
74	CONTC/0001625/2023	ANU GARG, IAS SANTOSH KUMAR PADHI VS	ADV. VS	// // 0
75	CONTC/0001626/2023	ASWATNH S., IAS RAJANIKANTA NAYAK VS	ADV VS	// // 0
76	CONTC/0001627/2023	ASWATHY S, IAS NARENDRA NATH PRADHAN VS	ADV. VS	// // 0
77	CONTC/0001628/2023	ASWATHY S., IAS GOPAL KRUSHNA BEHERA VS	ADV VS	// // 0
78	CONTC/0001629/2023	ASWATHY S, IAS, CHANDAN KUMAR JENA VS	ADV. VS	// // 0
79	CONTC/0001630/2023	ASWSATHY S., IAS PUSPALATA PALAI VS	ADV VS	// // 0
		ASWATHY S, IAS,		//

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80	CONTC/0001631/2023	SRIKANTA SUNDAR DASH VS ASWATHY S., IAS	ADV. VS	// 0 //
81	CONTC/0001632/2023	BIJAY KUMAR PANDA VS ASWATHY S ,IAS,	ADV VS	// 0 //
82	CONTC/0001633/2023	SASHIKANTA SATAPATHY VS ASWATHY S , IAS,	ADV VS	// 0 //
83	CONTC/0001634/2023	MAHESWAR SAHOO VS ASWATHY S., IAS	ADV. VS	// 0 //
84	CONTC/0001635/2023	PRASANTA KUMAR KARAN VS ASWATHY S , IAS,	ADV VS	// 0 //
85	CONTC/0001636/2023	PRAVAKAR NAYAK VS ASWATHY S, IAS	ADV. VS	// 0 //
86	CONTC/0001637/2023	PRAVAS KUMAR NANDA VS ASWATHY S ,IAS,	ADV VS	// 0 //
87	CONTC/0001638/2023	JAGANNATH BEHERA VS DR. SHALINI PANDIT, IAS,	ADV VS	// 0 //
88	CONTC/0001639/2023	SUNIL KUMAR GHOSH VS TAPAN KUMAR BEHERA	ADV. VS	// 0 //
89	CONTC/0001640/2023	BISWANATH GIRI VS DEORANJAN KUMAR SINGH, IAS,	PRASHANTA KUMAR NAYAK VS	// 0 //
90	CONTC/0001641/2023	RAMA MAHALI VS STATE OF ORISSA, S AND ME DEPT.	ADV. VS	// 0 //
91	CONTC/0001642/2023	FAKIR MOHAN ROUT	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
92	CONTC/0001643/2023	ASHOK MEENA, IAS, AKSHAYA KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
93	CONTC/0001644/2023	SATYABRATA SAHU, IAS BHABAGRAHI SAHOO	ADV	//
		VS	VS	0
94	CONTC/0001645/2023	SATYABRATA SAHU, IAS, FAKIR CHARAN KAR	ADV	//
		VS	VS	0
95	CONTC/0001646/2023	SATYABRATA SAHU, ADDL. CHIEF SECRETARY MURALIDHAR SAHOO	ADV.	//
		VS	VS	0
96	CONTC/0001647/2023	ASWATHY S., IAS SWARNALATA MISHRA	SAROJANANDA MISHRA	//
		VS	VS	0
97	CONTC/0001648/2023	SUSANTA DAS SURAJ KUMAR SWAIN	SUBHANKAR ROUT	//
		VS	VS	0
98	CONTC/0001649/2023	SANDEEP SAMPAT MADKAR BIBHUTI BHUSAN SATPATHY	ADV	//
		VS	VS	0
99	CONTC/0001650/2023	ANU GARG, IAS, MANGA PANNA	ADV	//
		VS	VS	0
100	CONTC/0001651/2023	ROOPA ROSHAN SAHOO, IAS, MAHIMA PRAKASH BHUYAN	ADV	//
		VS	VS	0
101	CONTC/0001652/2023	BISHNUPADA SETHI, IAS, CHANDAN SINGH BARIK	ADV	//
		VS	VS	0
102	CONTC/0001653/2023	PHULAMANI MURMU MANOJ KUMAR SAHOO	ADV	//
		VS	VS	0

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103	CONTC/0001654/2023	DATTATRAYA BHAUSAHEB SHINDE, IAS, SATYABRATA MALLICK VS	ADV VS	// // 0
104	CONTC/0001655/2023	SURESH KUMAR BASISTHA, IAS, PARAMANANDA BEHERA VS	ADV. VS	// // 0
105	CONTC/0001656/2023	ANU GARG, I.A.S. RABINDRANATH SENAPATI VS	ADV VS	// // 0
106	CONTC/0001657/2023	ANU GARG, PRINCIPAL SECY. WATER RESOURCES DEPT. AJAYA KUMAR SAMAL VS	ADV VS	// // 0
107	CONTC/0001658/2023	ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPT. TUSHAR KANTA BARIK VS	ADV VS	// // 0
108	CONTC/0001659/2023	DR. S.S. MISHRA, SUPT. OF S.C.B. MEDICAL CLG ARCHANA DAS VS	ASHOK KUMAR SARANGI VS	// // 0
109	CONTC/0001660/2023	ASHOJK KUMAR SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR. AMINA PRADHAN VS	ADV VS	// // 0
110	CONTC/0001661/2023	ASWATHY S, I.A.S. PRAVAMAYEE DASH VS	ADV VS	// // 0
111	CONTC/0001662/2023	ASWATHY S, I.A.S. SUJATA KUMARI MISHRA VS	ADV VS	// // 0
112	CONTC/0001663/2023	ASWATHY S, I.A.S. MINATI KUMARI NAYAK VS	ADV VS	// // 0
113	CONTC/0001664/2023	ASWATHY S, I.A.S. NIRANJAN MOHANTY VS PRITIPARNA MISHRA, O.A.S.	BISWA RANJAN SAHU VS	// // 0 //

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114	CONTC/0001665/2023	SAHADEV MANDAL VS AMRIT RUTURAJ, COLLECTOR AND D.M.,	ADV VS	// 0 //
115	CONTC/0001666/2023	RANJIT KUMAR DASH VS R N PALAI, CHIEF G.M. TELECOM	ADV VS	// 0 //
116	CONTC/0001667/2023	SMC OF CH. KANAMANA PRY. SCHOOL, GANJAM VS ANUPAMA SAHA, IAS	ADV VS	// 0 //
117	CONTC/0001668/2023	MANOJ KUMAR SWAIN VS PRADIPTA KUMAR MOHAPATRA, PRINCIPAL SECRETARY, H AND FW DEPT.,	ADV VS	// 0 //
118	CONTC/0001669/2023	SANJAY KUMAR KUILA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
119	CONTC/0001670/2023	GAJENDRA NATH PATI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
120	CONTC/0001671/2023	DURYODHAN BALIAR SINGH VS ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPT.	ADV VS	// 0 //
121	CONTC/0001672/2023	RATIKANTA MOHANTA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0001673/2023	JHADESWAR NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
123	CONTC/0001674/2023	SUJATA DAS VS ASWATHY S., I.A.S.	ADV VS	// 0 //
124	CONTC/0001675/2023	ISHWAR CHANDRA MAHAKUD VS ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPT.	ADV VS	// 0 //
125	CONTC/0001676/2023	SANDHAYARANI BEHERA	ADV	//

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		VS	VS	()
126	CONTC/0001677/2023	ASWATHY S., I.A.S. LILIMA SEN	ADV	//
		VS	VS	()
127	CONTC/0001678/2023	ASWATHY S., I.A.S. DHARANIDHAR DALAI	ADV	//
		VS	VS	()
128	CONTC/0001679/2023	ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPT. GOLAK BIHARI MOHAPATRA	ADV	//
		VS	VS	()
129	CONTC/0001680/2023	ASWATHY S., I.A.S. KAJALBALA GIRI	ADV	//
		VS	VS	()
130	CONTC/0001681/2023	ASWATHY S., I.A.S. ANUJ KUMAR HUI	ADV	//
		VS	VS	()
131	CONTC/0001682/2023	ASWATHY S., I.A.S. GOURA SINGH MUNDARI	ADV	//
		VS	VS	()
132	CONTC/0001683/2023	DR. GAVALI PARAG HARSHAD, COLLECTOR DR.ASIM KUMAR MOHANTY	ADV	//
		VS	VS	()
133	CONTC/0001684/2023	SHALINI PANDIT, COMMNR. CUM SECY., H AND FW DEPT. BHAGYABATI MAJHI	ADV	//
		VS	VS	()
134	CONTC/0001685/2023	CHANCHAL RANA, IAS SHYAM SUNDAR MAJHI	ADV	//
		VS	VS	()
135	CRLA/0000267/2023	CHANCHAL RANA, I.A.S. GOBINDA CHANDRA GIRI	KAMALAKANTA MOHANTA	RAIRANGPUR TOWN /45 /2013
		VS	VS	()
136	CRLA/0000268/2023	STATE OF ODISHA GOKUL CHANDRA NAYAK	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /18 /2014
		VS	VS	()

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137	CRLA/0000269/2023	STATE OF ODISHA(VIG.) JOGESWAR NAYAK VS	BIJAY KUMAR BEHERA VS	// BEGUNIA P.S. /149 /2021 ()
138	CRLA/0000270/2023	STATE OF ODISHA PURNA CHANDRA BEHERA @ BABULA VS	RADHARAMAN DAS NAYAK VS	// ODAGAON /94 /2015 ()
139	CRLA/0000271/2023	STATE OF ODISHA TANMAY KUMAR DAS @ TAPU VS	ABHISHEK DASH VS	// BAISINGA /34 /2023 ()
140	CRLA/0000272/2023	STATE OF ODISHA DASARATHI MAJHI VS	PRONOY MOHANTY VS	// BHUBANESWAR VIGILANCE /16 /1998 ()
141	CRLMC/0001254/2023	STATE OF ODISHA(VIG.) JADUNATH MOHANTY VS	DEBASNAN DAS VS	// INFOVALLY UPD BHUBANESWAR /2 /2023 ()
142	CRLMC/0001255/2023	STATE OF ODISHA TUNU @ NIRANJAN TRIPATHY VS	Niraj Kumar Sethi VS	// BHEDEN /157 /2016 ()
143	CRLMC/0001256/2023	STATE OF ODISHA BISWANATH TRIPATHY VS	SUJIT KUMAR BISWAL VS	// MAHILA P.S. BUXIBAZAR /14 /2020 ()
144	CRLMC/0001257/2023	STATE OF ODISHA BIBHABARI MOHANTY VS	AMITAV TRIPATHY VS	// NAYAGARH /118 /2015 ()
145	CRLMC/0001258/2023	STATE OF ODISHA MANMATH KUMAR ACHARYA VS	MANA MOHAN PATTANAYAK VS	// //0 ()
146	CRLMC/0001259/2023	STATE OF ODISHA PADMA CHARAN RAYASINGH VS	PRANAYA KUMAR DASH VS	// BAGHAMARI /114 /2022 ()
147	CRLMC/0001260/2023	STATE OF ODISHA RAMA CHANDRA TARAI @ RAMIA VS	BIDESHI KUMAR GHADEI VS	// BARANGA /1 /2023 ()
		STATE OF ODISHA		//

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148	CRLMC/0001261/2023	DHANANJAYA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /127 /2021 () //
149	CRLMC/0001262/2023	PANDABA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /36 /2011 () //
150	CRLMC/0001263/2023	M. DUKHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /111 /2021 () //
151	CRLMC/0001264/2023	DIBYASINGH DAS VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BARI /51 /2017 () //
152	CRLMC/0001265/2023	SASMITA MOHARANA VS SUSEN KUMAR MOHARANA	RABI NARAYAN BEHERA VS	/ /0 () //
153	CRLMC/0001266/2023	SATYAJIT SAHOO VS HOTEL MID EAST	PRATAP KESHARI DEO VS	/ /0 () //
154	CRLMC/0001267/2023	SATYAJIT SAHOO VS HOTEL MID EAST	PRATAP KESHARI DEO VS	/ /0 () //
155	CRLMC/0001268/2023	TAPAN KUMAR SWAIN VS STATE OF ODISHA	MADHUMITA NAIK VS	SORO /645 /2019 () //
156	CRLMC/0001269/2023	KRUPASINGHU BALIARSINGH VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	DELANGA /19 /2015 () //
157	CRLMC/0001270/2023	SARBESWAR SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
158	CRLMC/0001271/2023	JAMESWAR NATH SHARMA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
159	CRLMC/0001272/2023	NIKHAT SULTANA	SAURAV TIBREWAL	KARANJIA /162 /2017

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0001273/2023	RAJESH VARANASI	DEVASHIS PANDA	BISSAMCUTTACK /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000502/2023	SANTOSH KUMAR MOHAPATRA	NARESH CH. JENA	/ /0
		VS	VS	()
		SMITAPRAGNA DASH @ MOHAPATRA		//
162	CRLMP/0000503/2023	NABHA NAIK	HEMANT KU. TRIPATHY	/ /0
		VS	VS	()
		THE SECRETARY, HOME DEPARTMENT, KHURDA		//
163	CRLMP/0000504/2023	JAYASHREE NAYAK	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000505/2023	KIRANBALA PATI	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000506/2023	DEBASHIS MOHAPATRA	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0000507/2023	SUNIL KUMAR DAS	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000508/2023	JAGABANDHU PATRA	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0000509/2023	DUSHASAN SETHI	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000510/2023	RAJAT KUMAR SWAIN	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000511/2023	DR. RAGHUNATH SATAPATHY	MIHIR KANTA RATH	/ /0
		VS	VS	()

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171	CRLMP/0000512/2023	STATE OF ODISHA MOHANLAL @ MOHAN RAJAK VS MURALI RAJAK	PABITRA KUMAR NAYAK VS	// /0 ()
172	CRLMP/0000513/2023	ROJALIN KAR VS THE DEPUTY COMMISSIONER OF POLICE, BBSR	SUDEEP KUMAR SARANGI VS	// /0 ()
173	CRLMP/0000514/2023	NAYANA ACHARYA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// /0 ()
174	CRLMP/0000515/2023	ARCHANA SAMAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// /0 ()
175	CRLMP/0000516/2023	KESHAB KUMAR MOHAPATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// /0 ()
176	CRLMP/0000517/2023	RASMITA SWAIN VS AJIT KUMAR PRADHAN	SABITA RANJAN PATNAIK VS	// /0 ()
177	CRLMP/0000518/2023	RANVIR PRASAD GUPTA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// /0 ()
178	CRLMP/0000519/2023	TAPASWINI ROUT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// /0 ()
179	CRLMP/0000520/2023	DIBAKAR BEHERA VS STATE OF ODISHA	GOURI KUMAR RATH VS	// /0 ()
180	CRLREV/0000115/2023	V. SARVESWAR RAO VS STATE OF ODISHA	DEVASHIS PANDA VS	// /0 ()
181	CRLREV/0000116/2023	LUCKY @ KUNAL BARIK VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	// /0 ()

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182	CRP/000015/2023	MINA KUMARI MOHAPATRA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
183	FAO/0000131/2023	SUSHILA PANDA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
184	FAO/0000132/2023	STATE OF ODISHA VS DHARANIDHAR PRADHAN	SANDEEP PARIDA, SR.S.C.(S SND ME) VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha ) Gia/0000183/2021
185	FAO/0000133/2023	NATIONAL INSURANCE CO. LTD. VS BATA KRUSHNA BEHERA	SABITA RANJAN PATTNAIK VS	// 0 //
186	LAA/0000014/2023	MADAN MAJHI VS LAND ACQUISITION, ZONE OFFICER, KHURDA ROAD	SUSHANTA KUMAR JOSHI VS	// 0 //
187	LAA/0000015/2023	ASADHU GURU VS LAND ACQUISITION,ZONE OFFICER, KHURDA ROAD	SUSHANTA KUMAR JOSHI VS	// 0 //
188	LAA/0000016/2023	JAYASMITA BHRAMARBAR RAY VS STATE OF ODISHA	SIDDHANT MOHANTY VS	// 0 //
189	MACA/0000198/2023	NAMITA MUNI VS GANGADHAR SUNDARRAY	BIRANCHI NARAYAN RATH VS	// 0 //
190	MACA/0000199/2023	BIJU NAYAK VS SABITRI PADHI	BIRANCHI NARAYAN RATH VS	// 0 //
191	MACA/0000200/2023	MANU SETHY VS VIJOYA NANDA DWIBEDI	KAPILA CHARAN NAYAK VS	// 0 //
192	MACA/0000201/2023	BIDYADHAR SETHY VS VIJOYA NANDA DWIVEDI	KAPILA CHARAN NAYAK VS	// 0 //
193	MACA/0000202/2023	GANESH NAIK	PERASANTA KUMAR NANDA	//

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		VS	VS	0
194	MACA/0000203/2023	BISHNUPRIYA PATEL ASHOK MAHARANA	KAPILA CHARAN NAYAK	//
		VS	VS	0
195	MACA/0000204/2023	VIJOYA NANDA DWIVEDI GITA MAHARANA	KAPILA CHARAN NAYAK	//
		VS	VS	0
196	MATA/0000073/2023	VIJOYA NANDA DWIVEDI KSHYANAPRAVA PANDA PANIGRAHI	MONOMOY BASU	//
		VS	VS	0
197	MATA/0000074/2023	MIMANSU SEKHAR RATH DR. SAGARIKA PANDA	SEKH ZAKIR HUSSAIN	//
		VS	VS	0
198	RSA/0000091/2023	TAPAS KAR AUROBINDA MISSION TRUST	GOURI MOHAN RATH	//
		VS	VS	0
199	RVWPET/0000070/2023	PANKAJ KUMAR MOHANTY STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
200	RVWPET/0000071/2023	DR. AKULANANDA MALLICK INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY SWAIN	STRUTI PRANGYA SWAIN	//
		VS	VS	0
201	RVWPET/0000072/2023	SUJATA RAY INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY SWAIN	STRUTI PRANGYA SWAIN	//
		VS	VS	0
202	RVWPET/0000073/2023	SATYA PRAKASH SWAIN INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY SWAIN	STRUTI PRANGYA SWAIN	//
		VS	VS	0
203	RVWPET/0000074/2023	STRUTI PRANGYA SWAIN M/S SHANTI CONSTRUCTION PVT. LTD., SAMBALPUR	PRATYABRATA MOHANTY	//
		VS	VS	0
204	RVWPET/0000075/2023	STATE OF ODISHA RANJITA DASH	SANTOSH KUMAR SAMANTARAYA	//
		VS	VS	0

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205	TRP(C)/000098/2023	BIMBADHAR AICH JAYADEEP BISWAL VS BISWAJIT BISWAL	CHANDRAKANTA NAYAK VS	// // 0 //
206	TRP(C)/000099/2023	SUBHASHREE DIBYADARSINI PANI VS AKITOSH SARANGI	AMIT KUMAR NATH VS	// 0 //
207	TRPCRL/000017/2023	BIBHUTI BHUSHAN SAHU VS SANDIPTARANI SAHOO	GOPAL KRUSHNA MOHANTY VS	//0 0 //
208	WA/0000471/2023	SASMITA LENKA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
209	WA/0000472/2023	STATE OF ODISHA VS PRAFULLA KUMAR PATI	TARUN PATNAIK,A.G.A VS	// 0 //
210	WA/0000473/2023	STATE OF ODISHA VS ANANTA KUMAR BEHERA	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M.E) VS	// 0 //
211	WA/0000474/2023	STATE OF ODISHA VS SUDHIR KUMAR MOHARANA	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M.E) VS	// 0 //
212	WA/0000475/2023	STATE OF ODISHA VS GAJANAN HATHI	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M.E) VS	// 0 //
213	WA/0000476/2023	STATE OF ODISHA VS SHEAK WASHEK ALLI	TARUN PATNAIK,A.G.A VS	// 0 //
214	WA/0000477/2023	STATE OF ODISHA VS PRADEEP KUMAR PRADHAN	TARUN PATNAIK, A.S.C. VS	// 0 //
215	WA/0000478/2023	STATE OF ODISHA VS SARATA CHANDRA GANTHIA	TARUN PATNAIK,A.G.A VS	// 0 //

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216	WA/0000479/2023	STATE OF ODISHA VS GOURI SANKAR DAS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
217	WA/0000480/2023	STATE OF ODISHA VS PARTHA SARATHI JENA	SANDEEP PARIDA,SR.SC(S AND M.E) VS	// 0 //
218	WA/0000481/2023	M. SRI DEV KUMAR RAO DORA VS GRIDCO	PADMALAYA MOHAPATRA VS	// 0 //
219	WA/0000482/2023	STATE OF ODISHA VS MAHESWAR BARIK	ARNAB BEHERA, A.S.C. VS	// 0 //
220	WA/0000483/2023	SABITRI SETHY VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
221	WA/0000484/2023	STATE OF ODISHA VS SAROJ KUMAR BEHERA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
222	WA/0000485/2023	STATE OF ODISHA VS MANJULATA DORA	TARUN PATNAIK, A.S.C. VS	// 0 //
223	WA/0000486/2023	RAJESWARI SENAPATI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
224	WA/0000487/2023	STATE OF ODISHA VS RAJALAXMI NAYAK	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// 0 //
225	WA/0000488/2023	STATE OF ODISHA VS M/S. SHANKAR MEDICAL STORE, BHANJANAGAR	TARUN PATNAIK, A.S.C. VS	// 0 //
226	WA/0000489/2023	STATE OF ODISHA VS KANCHANBALA MOHARANA	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// 0 //
227	WA/0000490/2023	V. SAROJINI @ G.SAROJINI @ GUNAM SAROJINI	S.S.RAO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0007164/2023	MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK DEBJYOTI DUTTA	BISWAJIT DAS	//
		VS	VS	0
229	WP(C)/0007165/2023	BHARAT SANCHAR NIGAM LTD., NEW DELHI DEBJYOTI DUTTA	BISWAJIT DAS	//
		VS	VS	0
230	WP(C)/0007166/2023	BHARAT SANCHAR NIGAM LTD., NEW DELHI JYOSTNAMAYEE BEHERA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
231	WP(C)/0007167/2023	R.T.O., BALASORE DEBJYOTI DUTTA	BISWAJIT DAS	//
		VS	VS	0
232	WP(C)/0007168/2023	BHARAT SANCHAR NIGAM LTD., NEW DELHI TIRUMALA CABS, CUTTACK	KHIROD CHANDRA MAJHI	//
		VS	VS	0
233	WP(C)/0007169/2023	R.T.O., JAGATSINGHPUR BHARAT CHANDRA BHUYAN	SUKANTA KUMAR DALAI	//
		VS	VS	0
234	WP(C)/0007170/2023	STATE OF ODISHA MOHAMMED MANWAR	NIRANJAN NAYAK	//
		VS	VS	0
235	WP(C)/0007171/2023	STATE OF ODISHA BASUDEV BARIK	NIRANJAN NAYAK	//
		VS	VS	0
236	WP(C)/0007172/2023	STATE OF ODISHA TIRUMALA CABS, CUTTACK	KHIROD CHANDRA MAJHI	//
		VS	VS	0
237	WP(C)/0007173/2023	RTO, JAGATSINGHPUR SURESH KUMAR DALAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
238	WP(C)/0007174/2023	STATE OF ORISSA BADAL KISHORE MOHAPATRA	NIRANJAN NAYAK	//
		VS	VS	0

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239	WP(C)/0007175/2023	STATE OF ODISHA LAXMIDHAR LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0007176/2023	STATE OF ORISSA RAMAKANTA ROUT VS	NIRANJAN NAYAK VS	// // 0
241	WP(C)/0007177/2023	STATE OF ODISHA JYOSTNAMAYEE BEHERA VS	KHIROD CHANDRA MAJHI VS	// // 0
242	WP(C)/0007178/2023	RTO, BALASORE DILLIP KUMAR NAYAK VS	NIRANJAN NAYAK VS	// // 0
243	WP(C)/0007179/2023	STATE OF ODISHA SUDARSAN LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0007180/2023	STATE OF ORISSA BHAGIRATHI MOHARANA VS	NIRANJAN NAYAK VS	// // 0
245	WP(C)/0007181/2023	STATE OF ODISHA BICHITANANDA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0
246	WP(C)/0007182/2023	STATE OF ORISSA GITARANI SAHOO VS	PRIYA RANJAN MISHRA VS	// // 0
247	WP(C)/0007183/2023	STATE OF ODISHA SANJUKTA SARDULASINGH VS	RAKESH KUMAR SARANGI VS	// // 0
248	WP(C)/0007184/2023	STATE OF ODISHA CHIEF SECRETARY,GOVT. OF ODISHA VS	ISWAR MOHANTY,A.S.C VS	// // 0
249	WP(C)/0007185/2023	UNION OF INDIA DHANESWAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // 0 //

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250	WP(C)/0007186/2023	ASHIS KUMAR ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
251	WP(C)/0007187/2023	KASHINATH JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0007188/2023	SANJIB KUMAR SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
253	WP(C)/0007189/2023	DHANESWAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0007190/2023	RAMESH CHANDRA MAHANTA VS RBI, REGIONAL OFFICE, BBSR	RAJIV KUMAR MAHANTA VS	// 0 //
255	WP(C)/0007191/2023	SABITA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
256	WP(C)/0007192/2023	PRADEEP MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0007193/2023	PURNA CHANDRA SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
258	WP(C)/0007194/2023	RAMESH CHANDRA PARIDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0007195/2023	SARATA CHANDRA BEHERA VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
260	WP(C)/0007196/2023	PUSPASHREE PATTANAIAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0007197/2023	SAHADEV SENAPATI	BIBEKANANDA MAHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0007198/2023	MAHESWAR SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0007199/2023	DILLIP KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0007200/2023	JUDHISTHIRA SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		THE CONTROLLING AUTHORITY, KHURDA		//
265	WP(C)/0007201/2023	BINITA DAS	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0007202/2023	PRASANNA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0007203/2023	LANKESWARI PANI PANCHAYAT, JUNAGARH	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0007204/2023	HARAMOHAN MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0007205/2023	LOCHAN SAHU	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0007206/2023	MADAN MOHAN SWAIN	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0007207/2023	ARATI PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0007208/2023	NIRMALA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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273	WP(C)/0007209/2023	STATE OF ORISSA D.K.GUPTA AND CO., BALASORE VS UNION OF INDIA	DEVASHIS PANDA VS	// // ()
274	WP(C)/0007210/2023	RANGABALLAV MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
275	WP(C)/0007211/2023	M/S BHAGWATI AGENCY, SUNDARGARH VS ASST. COMMNR., GST AND CENTRAL EXCISE, ROURKELA	KSHIROD KUMAR SAHOO VS	// () //
276	WP(C)/0007212/2023	PRADIPTA KUMAR SAHOO VS COMMNR. CUM SECY. HIGHER EDUCATION DEPT. BBSR	TRILOCHAN PANIGRAHI VS	// () //
277	WP(C)/0007213/2023	GANDHARBA JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
278	WP(C)/0007214/2023	BANALATA MANGARAJ VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
279	WP(C)/0007215/2023	BIPIN BIHARI NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
280	WP(C)/0007216/2023	MIRZA IDRESS BAIG VS SECY., S AND ME DEPT., BBSR	SOUMYA RANJAN DAS VS	// () //
281	WP(C)/0007217/2023	M/S SAMBANDH FINSERVE PVT. LTD., ROURKELA VS ASST. DIRECTOR OF INCOME TAX, CPC, BENGALURU	KSHIROD KUMAR SAHOO VS	// () //
282	WP(C)/0007218/2023	MADHUSUDAN SARKAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
283	WP(C)/0007219/2023	HARIHAR MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //

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284	WP(C)/0007220/2023	MUKTI TIRKEY VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
285	WP(C)/0007221/2023	SIMANCHAL JENA VS COLLECTOR CUM DM. GANJAM	SARATHI JYOTI MOHANTY VS	// 0 //
286	WP(C)/0007222/2023	SURATH CHANDRA BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0007223/2023	MOTAHARA SULTANA VS SECY., S AND ME DEPT., BBSR	SOUMYA RANJAN DAS VS	// 0 //
288	WP(C)/0007224/2023	NIHAR NANDINI DEVI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0007225/2023	DUKHU KISHAN VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
290	WP(C)/0007226/2023	SAIPRIYA SAMANTA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
291	WP(C)/0007227/2023	SARBESWAR PATTANAIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0007228/2023	BHUBANESWAR DANDASANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
293	WP(C)/0007229/2023	RAMSHRU ORAM VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
294	WP(C)/0007230/2023	DEEPANKAR SWAIN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
295	WP(C)/0007231/2023	MEENA BATI KUMKBHAR	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0007232/2023	M/S. SARAF AGENCIES PVT. LTD., GANJAM	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0007233/2023	RADHAKANTA SANYASI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0007234/2023	PREMALATA MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0007235/2023	NARESH CHANDRA MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0007236/2023	RAJENDRA MUNDA	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0007237/2023	MANGATIA KANDHAPAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0007238/2023	DHARITRI SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0007239/2023	DURGA MUNDA	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0007240/2023	SANKAR KHOSLA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0007241/2023	GITANJALI MALLIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0007242/2023	SHRIMAA BISWAL	DURGESH NARAYAN RATH	//
		VS	VS	0

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307	WP(C)/0007243/2023	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
308	WP(C)/0007244/2023	STATE OF ODISHA SUSHANTA MANDAL VS	DURGESH NARAYAN RATH VS	// // ()
309	WP(C)/0007245/2023	STATE OF ODISHA KSHIROD KUMAR BAGH VS	DURGESH NARAYAN RATH VS	// // ()
310	WP(C)/0007246/2023	STATE OF ODISHA SUDAM MAJHI VS	DURGESH NARAYAN RATH VS	// // ()
311	WP(C)/0007247/2023	STATE OF ODISHA ASADU PANDE VS	DURGESH NARAYAN RATH VS	// // ()
312	WP(C)/0007248/2023	STATE OF ODISHA GOKULA SUNA VS	DURGESH NARAYAN RATH VS	// // ()
313	WP(C)/0007249/2023	STATE OF ODISHA GANESH CHANDRA MALLIK VS	MANOJ KUMAR PANDA VS	// // ()
314	WP(C)/0007250/2023	STATE OF ODISHA NARENDRA MAHALIK VS	DURGESH NARAYAN RATH VS	// // ()
315	WP(C)/0007251/2023	STATE OF ODISHA DEBENDRA KUMAR NISWANKA VS	ANIL KUMAR DAS VS	// // ()
316	WP(C)/0007252/2023	STATE OF ODISHA KUMUDA PADHIARY VS	ANIL KUMAR DAS VS	// // ()
317	WP(C)/0007253/2023	STATE OF ODISHA BRUNDABAN PANDA VS	AMIYA KUMAR TARAI VS	// // ()
		STATE OF ODISHA		//

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318	WP(C)/0007254/2023	JAYANTA KUMAR RANA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
319	WP(C)/0007255/2023	SURESH CHANDRA BAUL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
320	WP(C)/0007256/2023	DASARATHI GHADEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
321	WP(C)/0007257/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK VS STATE OF ODISHA	AMRITA PATTNAIK VS	// 0 //
322	WP(C)/0007258/2023	BHAMAMANI JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
323	WP(C)/0007259/2023	SANKAR GAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
324	WP(C)/0007260/2023	RAGHUMANI DEURIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
325	WP(C)/0007261/2023	BAHUDA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
326	WP(C)/0007262/2023	BHARAT KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
327	WP(C)/0007263/2023	HIRANMAY PAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
328	WP(C)/0007264/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. BBSR VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
329	WP(C)/0007265/2023	SURENDRA SAMAL	BIJAYA KUMAR BEHERA I	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0007266/2023	MAMATA MALIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0007267/2023	MAHENDRA NATH KUDADA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0007268/2023	PALAU PRADHAN	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0007269/2023	SUSILA NAIK	SARADA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0007270/2023	BISHNUPADA PATRA	BANSHIDHAR BAUG	//
		VS	VS	0
		RABINDRA NATH GIRI		//
335	WP(C)/0007271/2023	RAMESH CHANDRA ROUT	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0007272/2023	ALAKANANDA PHILANTHROPIC TRUST, BBSR	JAGAMOHAN PATTANAIK	//
		VS	VS	0
		THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, ODISHA		//
337	WP(C)/0007273/2023	TUKUNA SETHI	MAHESWAR MOHANTY	//
		VS	VS	0
		SUBHALAXMI SETHY		//
338	WP(C)/0007274/2023	MUKEHS AGRAWAL @ MUKESH KUMAR AGRAWA	MAHESWAR MOHANTY	//
		VS	VS	0
		COLLECTOR AND DM, KALAHANDI		//
339	WP(C)/0007275/2023	BIDYUTANANDA BASTIA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0007276/2023	PRAYAS KUMAR SAHOO	BIBEKANANDA BAISAKH	//
		VS	VS	0

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341	WP(C)/0007277/2023	STATE OF ODISHA ABDUL NIJAM VS	UMA CHARAN MISHRA VS	// // ()
342	WP(C)/0007278/2023	STATE OF ODISHA GITARANI SATHUA VS	AKSHAYA KUMAR PANDEY VS	// // ()
343	WP(C)/0007279/2023	STATE OF ODISHA KASTURI MEHERA VS	TAPAN KUMAR BISWAL VS	// // ()
344	WP(C)/0007280/2023	STATE OF ODISHA DR. ARCHANA KANUNGO VS	KRISHNA CHANDRA SAHU VS	// // ()
345	WP(C)/0007281/2023	STATE OF ODISHA RANJITA NAIK VS	UMAKANT SAHOO VS	// // ()
346	WP(C)/0007282/2023	STATE OF ODISHA DR. PRASANTA PARIDA VS	NITYANANDA BEHURIA VS	// // ()
347	WP(C)/0007283/2023	STATE OF ODISHA BHAGABAN MOHARANA VS	DILLIP KUMAR PATTANAYAK VS	// // ()
348	WP(C)/0007284/2023	STATE OF ODISHA MAHENDRA SATPATHY VS	DILLIP KUMAR PATTANAYAK VS	// // ()
349	WP(C)/0007285/2023	STATE OF ODISHA SUBRAT RAY VS	DILLIP KUMAR PATTANAYAK VS	// // ()
350	WP(C)/0007286/2023	STATE OF ODISHA PADMA CHARAN JENA VS	DILLIP KUMAR PATTANAYAK VS	// // ()
351	WP(C)/0007287/2023	STATE OF ODISHA KANCHAN MISHRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // () //

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352	WP(C)/0007288/2023	BHAJAMAN JENA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
353	WP(C)/0007289/2023	AJEET SINGH VS THE CHIEF MANAGER, RBI, BBSR	ARIJEET MISHRA VS	// 0 //
354	WP(C)/0007290/2023	KISHORE CHANDRA SAHU VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SUVENDU KUMAR RAY VS	// 0 //
355	WP(C)/0007291/2023	UDAYA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
356	WP(C)/0007292/2023	BASANT KUMAR SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
357	WP(C)/0007293/2023	KAMADEV NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
358	WP(C)/0007294/2023	UNION OF INDIA VS KASHINATH PRADHAN	BHABANI SHANKAR RAYAGURU,CENTRAL GOVT. COUNSEL/ VS	// 0 //
359	WP(C)/0007295/2023	PRAMOD PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
360	WP(C)/0007296/2023	JYOTI PRAKASH DASH VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
361	WP(C)/0007297/2023	TRILOCHAN PANDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
362	WP(C)/0007298/2023	PRAMOD KUMAR SETHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
363	WP(C)/0007299/2023	BINATI MANI SINGH	GOPINATH SETHI	//

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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0007300/2023	PRATAP KUMAR PARIDA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0007301/2023	SANTILATA DEVI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0007302/2023	ULASA RAJU @ U.RAJU REDDY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0007303/2023	HITANSHU KUMAR KAR	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0007304/2023	SUSIL KUMAR MOHANTY	RAJU KUMAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007305/2023	HEMANTA KUMAR TANTI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0007306/2023	SRIBANTA KUMAR DASH	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0007307/2023	SHRIBANTA KUMAR DASH	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007308/2023	BASANTA KUMAR DAS	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0007309/2023	MANAGER, (LEGAL), ICICI LOMBARD GIC LTD.	ADAM ALI KHAN	//
		VS	VS	0
		RAM CHANDRA MUNDA		//
374	WP(C)/0007310/2023	BASANTA KUMAR DAS	SUSANTA KUMAR JETHY	//
		VS	VS	0

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375	WP(C)/0007311/2023	STATE OF ODISHA MADHUSUDAN DALAI VS	BHABANI SHANKAR DASPARIDA VS	// // ()
376	WP(C)/0007312/2023	STATE OF ORISSA BASANTA KUMAR DAS VS	SUSANTA KUMAR JETHY VS	// // ()
377	WP(C)/0007313/2023	STATE OF ODISHA RABI RANJAN MOHAPATRA VS	PRITAM KUMAR MOHANTY VS	// // ()
378	WP(C)/0007314/2023	STATE OF ORISSA BIPIN BIHARI DAS VS	BIBHU PRASAD DAS VS	// // ()
379	WP(C)/0007315/2023	CUTTACK MUNICIPAL CORPORATION DEEPAK KUMAR BISI VS	PRASANTA KUMAR TRIPATHY VS	// // ()
380	WP(C)/0007316/2023	STATE OF ODISHA PRASANTA KUMAR PATTAYAT VS	BISWAJIT MOHAPATRA VS	// // ()
381	WP(C)/0007317/2023	STATE OF ODISHA PRASANTA KUMAR ROUT VS	SUBASH CH PANI VS	// // ()
382	WP(C)/0007318/2023	STATE OF ODISHA TUKUMINA MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // ()
383	WP(C)/0007319/2023	STATE OF ORISSA JYOTIRMAYA SAHOO VS	SUBASH CH PANI VS	// // ()
384	WP(C)/0007320/2023	UNION OF INDIA SOBHA PASORIA VS	KHIROD CHANDRA MAJHI VS	// // ()
385	WP(C)/0007321/2023	R.T.O CUTTACK JSJ INFRA PROJECTS PVT LTD. CUTTACK VS	KHIROD CHANDRA MAJHI VS	// // ()
		R.T.O BBSR		//

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386	WP(C)/0007322/2023	SWAPNAJIT MOHANTY VS THE COMMNR. OF CT AND GST, CTC	KANANBALA ROY CHOUDHURY VS	// 0 //
387	WP(C)/0007323/2023	JSJ INFRA PROJECTS PVT. LTD VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
388	WP(C)/0007324/2023	SANTOSH MISHRA VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
389	WP(C)/0007325/2023	BISWAJIT SAHOO VS R.T.O CHANDIKHOL	KHIROD CHANDRA MAJHI VS	// 0 //
390	WP(C)/0007326/2023	SDJ ECOBRICK, COLLEGE SQUARE VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
391	WP(C)/0007327/2023	SDJ ECOBRICK, CUTTACK VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
392	WP(C)/0007328/2023	PRATAP KU. ROUT VS CHIEF MANAGER, AXIS BANK LTD., BOGOWAL	PADMANAVA JENA VS	// 0 //
393	WP(C)/0007329/2023	EPARI MADHAB RAO VS PNB, MID CORPORATE CENTRE, CUTTACK	GOUTAM KUMAR ACHARYA VS	// 0 //
394	WP(C)/0007330/2023	PUSPARANI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0007331/2023	PRATIMA PRAVA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0007332/2023	RAJKISHORE PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0007333/2023	PRAVAT NALINI MOHANTY	RABI NARAYAN BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0007334/2023	SANTANU KUMAR SAHU	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0007335/2023	DIPAK MOHAPATRA	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0007336/2023	DIBAKAR PRADHAN	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0007337/2023	LALA PRAFULLA KUMAR RAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0007338/2023	ANANDA KUMAR KHANDELWAL	CHITTARANJAN NANDA	//
		VS	VS	0
		THE RDC (CENTRAL DIVISION), CTC		//
403	WP(C)/0007339/2023	PUSPA MANJARI PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0007340/2023	SURENDRA KUMAR MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0007341/2023	GAYATRI BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0007342/2023	DILIP KUMAR MISHRA	SUSANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0007343/2023	NILAKANTHA HANSA	SUSANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0007344/2023	DR.ABHISEK UPADHYAY	IN PERSON	//
		VS	VS	0

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409	WP(C)/0007345/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY(OUAT) RATHA ORAM VS	SUSANTA KUMAR ROUT VS	// // 0
410	WP(C)/0007346/2023	STATE OF ODISHA PRAHALLAD BARICK VS	SASHI BHUSAN SATAPATHY VS	// // 0
411	WP(C)/0007347/2023	STATE OF ODISHA AKSHAYA KUMAR DASMOHAPATRA VS	SASHI BHUSAN SATAPATHY VS	// // 0
412	WP(C)/0007348/2023	STATE OF ODISHA M/S.PIONEER ALUMINIUM INDUSTRIES LTD.HYDERABAD VS	ABHIRAM KUMAR VS	// // 0
413	WP(C)/0007349/2023	STATE OF ODISHA SISIR KUMAR DAS VS	SASHI BHUSAN SATAPATHY VS	// // 0
414	WP(C)/0007350/2023	STATE OF ODISHA SHIRACHI DEVELOPERS PVT. LTD., KOLKATA VS	SURYAKANTA DASH VS	// // 0
415	WP(C)/0007351/2023	BIDYUTLATA MAHAPATRA RAGHUNATH SISA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
416	WP(C)/0007352/2023	STATE OF ODISHA MURALIDHAR BEHERA VS	BINAYA KUMAR MOHANTY VS	// // 0
417	WP(C)/0007353/2023	JANAKI BALLAV NAYAK SANJAYA KUMAR BAL VS	GYANA RANJAN SETHI VS	// // 0
418	WP(C)/0007354/2023	STATE OF ORISSA BASANTA KUMAR PARIDA VS	SWAPNIL ROY VS	// // 0
419	WP(C)/0007355/2023	STATE OF ODISHA PURNA CHANDRA SHA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
		ODISHA FOREST DEVELOPMENT CORP. LTD., KHURDA		//

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420	WP(C)/0007356/2023	GHASIRAM MAJHI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
421	WP(C)/0007357/2023	REZIA BIBI VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
422	WP(C)/0007358/2023	RITU RANJAN BESAN VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
423	WP(C)/0007359/2023	KANHU CHARAN PRUSTY VS SHANKARSHANA PRUSTY	BRAJRAJ PRUSTI VS	// 0 //
424	WP(C)/0007360/2023	SUSHANTA KUMAR ROUTRAY VS COMMISSIONER OF CT AND GST,ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
425	WP(C)/0007361/2023	MAMCHAND DHANWAR VS MCL, BURLA	AVIJIT PATNAIK VS	// 0 //
426	WP(C)/0007362/2023	S.I.S INDIA LTD., SAMBALPUR VS REGIONAL LABOUR COMMISSIONER (C), ROURKELA	SANJAT DAS VS	// 0 //
427	WP(C)/0007363/2023	BALARAM DASH VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
428	WP(C)/0007364/2023	MAHESWAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
429	WP(C)/0007365/2023	HOROPRASAD SUARO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
430	WP(C)/0007366/2023	AJAYA PARAMANIK VS STATE OF ORISSA	AJIT CHANDRA MOHAPATRA VS	// 0 //
431	WP(C)/0007367/2023	RANJAN KUMAR SAMAL	AJIT CHANDRA MOHAPATRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :10/03/2023**

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		VS	VS	0
432	WP(C)/0007368/2023	STATE OF ORISSA BABA LINGARAJ DAS	MANOJ KUMAR PATI	//
		VS	VS	0
433	WP(C)/0007369/2023	STATE OF ODISHA GANDHARBSEN BEHERA	SRIDHAR RATH	//
		VS	VS	0
434	WP(C)/0007370/2023	STATE OF ODISHA M/S. KYAL AGENCIES PVT. LTD.	UMESH CHANDRA BEHURA	//
		VS	VS	0
435	WP(C)/0007371/2023	JOINT COMMNR. OF SALES TAX (APPEAL) CTC 1 RANGE KRUPASINDHU PATRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
436	WP(C)/0007372/2023	STATE OF ODISHA RANJIT KUMAR SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
437	WP(C)/0007373/2023	STATE OF ORISSA PRANAB KUMAR PATRO	PIYUSH PANDA	//
		VS	VS	0
438	WP(C)/0007374/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
439	WP(C)/0007375/2023	STATE OF ORISSA SK.KURBAN	SITANSU MOHAN SINGH	//
		VS	VS	0
440	WP(C)/0007376/2023	REGIONAL TRANSPORT OFFICER, KENDRAPARA NISIKANTA PATI	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
441	WP(C)/0007377/2023	STATE OF ORISSA RINKU BAINSAL @ RINKU BHAINSAL	SUBIR PALIT	//
		VS	VS	0
442	WP(C)/0007378/2023	UNION OF INDIA SANJIB NAIK	AKSHAYA KUMAR SAHOO	//
		VS	VS	0

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443	WP(C)/0007379/2023	STATE OF ODISHA GOURANGA NAIK VS	PRAVAT KUMAR NAYAK VS	// // ()
444	WP(C)/0007380/2023	STATE OF ODISHA SUDHAKAR NAIK VS	BIDYALOK MOHAPATRA VS	// // ()
445	WP(C)/0007381/2023	CHIEF MANAGER CUM AO, ODISHA GRAMYA BANK, ANGUL KISHORE CHANDRA CHOUDHURY VS	PRINCE PATNAIK VS	// // ()
446	WP(C)/0007382/2023	STATE OF ORISSA MINATI ROUL VS	MANOJ KUMAR MOHANTY VS	// // ()
447	WP(C)/0007383/2023	THE STATE OF ODISHA M/S.AUM AAROGYA HOSPITALS PVT LTD. GANJAMBIDYALOK MOHAPATRA VS	VS	// // ()
448	WP(C)/0007384/2023	STATE OF ODISHA M/S. M.S. INFRAENGINEERS PVT. LTD. VS	ANUP NARAYAN MOHANTY VS	// // ()
449	WP(C)/0007385/2023	THE COMMNR. COMMERCIAL TAX AND GST, ODISHA JANAKI BISWAL VS	SOUMYA RANJAN DAS VS	// // ()
450	WP(C)/0007386/2023	THE MD. ORISSA HYDRO POWER CORPORATION LTD. BBSR NAROTTAM DAS VS	SAMEER KUMAR DAS VS	// // ()
451	WP(C)/0007387/2023	STATE OF ODISHA M/S. M.S. INFRAENGINEERS PVT. LTD. VS	ANUP NARAYAN MOHANTY VS	// // ()
452	WP(C)/0007388/2023	THE COMMNR. COMMERCIAL TAX AND GST, ODISHA PRAKASH CHANDRA DAS VS	DINESH KUMAR PATRA VS	// // ()
453	WP(C)/0007389/2023	STATE OF ODISHA RATNAKAR SAHU VS	SASWAT KUMAR ACHARYA VS	// // ()
		PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR		//

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454	WP(C)/0007390/2023	ABHIJIT MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
455	WP(C)/0007391/2023	GIRIDHARI PATTANAYAK VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
456	WP(C)/0007392/2023	GIRIJA MISHRA VS TAHASILDAR, BBSR	SARATHI JYOTI MOHANTY VS	// 0 //
457	WP(C)/0007393/2023	ASHOK KUMAR BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
458	WP(C)/0007394/2023	TUKU SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
459	WP(C)/0007395/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA SAHOO VS	// 0 //
460	WP(C)/0007396/2023	JITEN KUMAR MOHANTY VS SPL. LAO CUM COMPETENT AUTHORITY, BBSR	UMESH CHANDRA BEHURA VS	// 0 //
461	WP(C)/0007397/2023	ABHAYA KUMAR DIXIT VS STATE OF ODISHA	SUSAMA PRADHAN VS	// 0 //
462	WP(C)/0007398/2023	SUSANTA KUMAR SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
463	WP(C)/0007399/2023	BUDHESWAR JENA VS STATE OF ODISHA	RAMESH CHANDRA SAHOO VS	// 0 //
464	WP(C)/0007400/2023	SANJIB NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
465	WP(C)/0007401/2023	DHARITRI PANIGRAHI	BIJAY KUMAR BEHERA	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0007402/2023	M/S. MODERN ENGINEERING AND ELECTRICAL SERVICES, KHURDA	VITESH KUMAR DAS	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, CTC		//
467	WP(C)/0007403/2023	PRAMOD KUMAR NAYAK	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0007404/2023	SHARADA PRASANNA MOHANTY	RAJJEET ROY	//
		VS	VS	0
		UNION OF INDIA		//
469	WP(C)/0007405/2023	CHAMU SINGH MUNDARI	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0007406/2023	RAM CHANDRA LOHAR	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0007407/2023	DAMAYANTI DASH	SOUBHAGYA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0007408/2023	PARADEEP PHOSPHATES LTD., KHURDA	ASHISH KUMAR SAMAL	//
		VS	VS	0
		COMMNR. OF SALES TAX, ODISHA		//
473	WP(C)/0007409/2023	PARADEEP PHOSPHATES LTD., KHURDA	ASHISH KUMAR SAMAL	//
		VS	VS	0
		COMMNR. OF SALES TAX, ODISHA		//
474	WP(C)/0007410/2023	BIRAJA NANDA MOHAPATRA	DEBENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0007411/2023	SUBASH CHANDRA DUTTA	SURYAKANTA DWIBEDI	//
		VS	VS	0
		ZONAL MANAGER, UCO BANK, BALASORE		//
476	WP(C)/0007412/2023	PRADEEP KUMAR PATNAIK	BUDHADEV ROURAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0007413/2023	STATE OF ODISHA M/S PARADEEP PORT STEVEDORES ASSOCIATION, BIRSADEEP	PRINDEEP KUMAR MISHRA	//
		VS	VS	()
478	WP(C)/0007414/2023	THE REGIONAL DIRECTOR, ESI CORP., BBSR M/S. BHIMSEN ROUT	KSHIROD KUMAR SAHOO	//
		VS	VS	()
479	WP(C)/0007415/2023	COMMR. OF CT AND GST, ODISHA PRATAP KUMAR BALA	SANJIV JOSHI	//
		VS	VS	()
480	WP(C)/0007416/2023	STATE OF ODISHA SIMANCHALA DAS	DEEPANKAR PANIGRAHY	//
		VS	VS	()
481	WP(C)/0007417/2023	STATE OF ODISHA SREE METALIKS LTD., KOLKATA	KSHIROD KUMAR SAHOO	//
		VS	VS	()
482	WP(C)/0007418/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL SREE METALIKS LTD., KOLKATA	KSHIROD KUMAR SAHOO	//
		VS	VS	()
483	ABLAPL/0002486/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL BHAGABAN SWAIN	LAMBODOR ACHARI	KOTINANDA /58 /2023
		VS	VS	()
484	ABLAPL/0002487/2023	STATE OF ODISHA AJIT KUMAR GOUDA	LAMBODOR ACHARI	SURADA /302 /2022
		VS	VS	()
485	ABLAPL/0002488/2023	STATE OF ODISHA BAPINA SAHOO	PRATAP KUMAR NAYAK	RASOL /41 /2023
		VS	VS	()
486	ABLAPL/0002489/2023	STATE OF ODISHA BAPINA SAHOO	RAMESH CHANDRA MAHARANA	KHANDAGIRI P.S. /71 /2023
		VS	VS	()
487	ABLAPL/0002490/2023	STATE OF ODISHA PRADIP DASH	SURESH KUMAR JENA	DASARATHPUR /28 /2023
		VS	VS	()
		STATE OF ODISHA		//

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488	ABLAPL/0002491/2023	KESHAB KUANR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH SADAR /73 /2023 () //
489	ABLAPL/0002492/2023	JHANKAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /185 /2022 () //
490	ABLAPL/0002493/2023	NIRMAL MALIK @ MALLICK VS STATE OF ODISHA	DEBASIS ROUT VS	BADAGODA P.S. /429 /2022 () //
491	ABLAPL/0002494/2023	PRASANTA KUMAR NAYAK @ BIBHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	BALUGAON P.S. /57 /2023 () //
492	ABLAPL/0002495/2023	SURYA NARAYAN SAHU VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /48 /2023 () //
493	ABLAPL/0002496/2023	BHAGABAN SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /83 /2023 () //
494	ABLAPL/0002497/2023	MANORANJAN SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /48 /2023 () //
495	ABLAPL/0002498/2023	HRUDANANDA DALAI VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	DHENKANAL TOWN /130 /2023 () //
496	ABLAPL/0002499/2023	SAURAV KUMAR PARIDA VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	DHENKANAL TOWN /130 /2023 () //
497	ABLAPL/0002500/2023	SURYAKANT DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUAKHIA /76 /2023 () //
498	ABLAPL/0002501/2023	PRABIRA ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /4 /2023 () //
499	ABLAPL/0002502/2023	BINODA BENIA @ BINOD BENIYA	SUSANTA KUMAR BARAL	NARAYANPATNA /6 /2023

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0002503/2023	JHUNA @ PRAVAT KUMAR SAHU	SMRUTI RANJAN MOHAPATRA	BANARAPAL /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0002504/2023	ASHITOSH @ ATASHA BARIK	AMIT KUMAR SAA	CHANDABALI /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0002505/2023	SANTOSH KUMAR MALLIK @ SANTOSH KUMAR MAHANCHANAN PANIGRAHI		PARJANG /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0002506/2023	PADMABATI MOHARANA	DURGA PRASAD DHAL	DHARMASALA /712 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0002507/2023	LOCHHAMANI KHOSLA	ANANTA NARAYAN PATTANAYAK	DASMANTAPUR /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0002508/2023	HRUSIKESH DAS @ NILU	UNMESH CHANDRA JENA	SABARANG /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0002509/2023	PABITRA JENA	JYOTIRMAYA SAHOO	KHURDA SADAR /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0002510/2023	RAJESH SAHU	PRAFULLA KUMAR KAR	KOKSARA /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0002511/2023	PRAFULLA KU SAHOO @ SIPUNI	DEEPAK KUMAR SAHOO	MARSHAGHAI /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0002512/2023	GOURIRANI BHUYAN	AKASH BHUYAN	ERASAMA /77 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0002513/2023	KRUSHNA CHANDRA MALLIK	PRAFULLA KUMAR BISWAL	RAJKANIKA /121 /2023
		VS	VS	()

# ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0002514/2023	STATE OF ODISHA PRADEEP@ PRADEP KISAN VS	AKSHAYA KUMAR SAHOO VS	// KANDHEIGOLE /39 /2023 ()
512	ABLAPL/0002515/2023	STATE OF ODISHA KUNU @ AKSHAYA KUMAR RANA VS	A.K.SAHOO VS	// DEOGARH /139 /2023 ()
513	ABLAPL/0002516/2023	STATE OF ODISHA RAHUL RAY MAHALIK VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /5 /2023 ()
514	ABLAPL/0002517/2023	STATE OF ODISHA SUKANT PRADHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /239 /2023 ()
515	ABLAPL/0002518/2023	STATE OF ODISHA RAM MURTY DAS @ RAM MURTHY DAS VS	DURGA PRASAD DHAL VS	// JATNI P.S. /42 /2023 ()
516	ABLAPL/0002519/2023	STATE OF ODISHA CHHEPA MUDULI @ CHANDAN MUDULI VS	BIJAYA KUMAR RAGADA VS	// BAREIPALI /40 /2023 ()
517	ABLAPL/0002520/2023	STATE OF ODISHA JITENDRA KUMAR BISWAL VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /190 /2023 ()
518	ABLAPL/0002521/2023	STATE OF ODISHA SUBASINI MALLICK VS	UMESH KUMAR LENKA VS	// MADHUPATNA /60 /2023 ()
519	ABLAPL/0002522/2023	STATE OF ODISHA SUBRAT BARIK VS	CHIRANJIB ROUT VS	// SAMAL /59 /2023 ()
520	ABLAPL/0002523/2023	STATE OF ODISHA SHYAM VASUDEV RAO VS	RAMANI KANTA PATTANAIAK VS	// BALIAPAL /85 /2013 ()
521	ABLAPL/0002524/2023	REPUBLIC OF INDIA (CBI) CHIKU@SUBRAT KUMAR BISWAL VS	SURYANARAYAN PANIGRAHI VS	// SAHID NAGAR P.S. /0474 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0002525/2023	PRABHAT KUMAR KALAS @ KALIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /61 /2023 () //
523	ABLAPL/0002526/2023	HARIPAD MANDAL VS STATE OF ODISHA(VIG.)	BIGYAN KUMAR SHARMA VS	KORAPUT VIGILANCE /26 /2022 () //
524	ABLAPL/0002527/2023	K. CHANDRASEKHAR @ KUPPUSWAMI CHANDRASEKHAR VS REPUBLIC OF INDIA (CBI)	HEMANT KANTA PATTANAİK VS	BALIAPAL /85 /2013 () //
525	ABLAPL/0002528/2023	PARAMESWAR BARAL VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	NARASINGHPUR /24 /2023 () //
526	ABLAPL/0002529/2023	KAMALLOCHAN KHOSLA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DASMANTAPUR /136 /2022 () //
527	ABLAPL/0002530/2023	SATYANARAYAN SETHA @ TOFAN SETHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /143 /2023 () //
528	ABLAPL/0002531/2023	SIDHANTA PRADHAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /91 /2023 () //
529	ABLAPL/0002532/2023	ACHUTA BARIK @ ACHHUTI BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /93 /2023 () //
530	ABLAPL/0002533/2023	BABULAL GUPTA VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /80 /2023 () //
531	ABLAPL/0002534/2023	BABULI GOCHHAYAT VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHOUDWAR /544 /2022 () //
532	ABLAPL/0002535/2023	LAKESH CHANDRA BEHERA VS STATE OF ODISHA	AKASH ACHARYA VS	KALINGA NAGAR /98 /2021 () //
533	ABLAPL/0002536/2023	DIPU DALEI @ DEEPAK KUMAR DALEI	ACHYUTANANDA PATTANAİK	BOLAGARH P.S. /311 /2022

**ORISSA HIGH COURT**

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534	ABLAPL/0002537/2023	VS STATE OF ODISHA SUJIT KUMAR NAYAK	VS SUNIL KUMAR PALAI	() // GOSANINUAGAM /32 /2023
535	ABLAPL/0002538/2023	VS STATE OF ODISHA MANOJ HARPAL	VS RABI NARAYAN MOHANTY	() // DEOGAON /150 /2022
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :10/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 WPCRL/22/2023	ANITA BEHERA-MP	PRAVASH CHANDRA JENA
2	10/2023 CRLMA/54/2022	PRADIP KUMAR BARIK-MP	T.K.J.SAMANTA
3	10/2023 CRP/7/2021	ANANDA NAIK-MP	GOPINATH MISHRA
4	11/2023 CRP/8/2023	NARESH KUMAR AGRAWAL-MP	AMIT PRASAD BOSE
5	16/2023 TRPCRL/12/2023	MAMATA MANJARI MIRDHA-MP	RAMESH AGARWAL
6	17/2023 TRPCRL/17/2023	BIBHUTI BHUSHAN SAHU-MP	GOPAL KRUSHNA MOHANTY
7	43/2023 LAA/14/2023	MADAN MAJHI-MP	SUSHANTA KUMAR JOSHI
8	44/2023 LAA/14/2023	MADAN MAJHI-MP	SUSHANTA KUMAR JOSHI
9	45/2023 LAA/15/2023	ASADHU GURU-MP	SUSHANTA KUMAR JOSHI
10	46/2023 LAA/15/2023	ASADHU GURU-MP	SUSHANTA KUMAR JOSHI
11	78/2023 CMAPL/198/2023	SANTWANA BHUYAN-MP	ADV.
12	79/2023 CMAPL/201/2023	M/S. FIRE KING REFRACTORIES PVT. LTD.-MP	ADV.
13	80/2023 CMAPL/201/2023	M/S. FIRE KING REFRACTORIES PVT. LTD.-MP	ADV.
14	83/2023 MATA/70/2023	GHANASHYAM KUMURA-MP	BASUDEV PUJARI
15	85/2023 RVWPET/70/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
16	86/2023 RVWPET/70/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
17	87/2023 RVWPET/70/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
18	88/2023 RVWPET/75/2023	RANJITA DASH-MP	SANTOSH KUMAR SAMANTARAYA
19	93/2023 CRLMP/502/2023	SANTOSH KUMAR MOHAPATRA-MP	NARESH CH. JENA
20	93/2023 CONTC/2527/2019	AJAY KUMAR BADA JENA-MP	M/S.ANTARYAMI SWAIN
21	94/2023 CRLMP/512/2023	MOHANLAL @ MOHAN RAJAK-MP	PABITRA KUMAR NAYAK
22	113/2023 TRP(C)/98/2023	JAYADEEP BISWAL-MP	CHANDRAKANTA NAYAK
23	114/2023 TRP(C)/99/2023	SUBHASHREE DIBYADARSINI PANI-MP	AMIT KUMAR NATH
24	176/2023 CRLREV/95/2023	SILU@BHASIA SAHOO-MP	RAMANI KANTA PATTANAIAK
25	177/2023 CRLREV/50/2023	SUBHENDU MISHRA-MP	BISHAL BAIVAB
26	178/2023	V. SARVESWAR RAO-MP	DEVASHIS PANDA

27	CRLREV/115/2023 179/2023	LUCKY @ KUNAL BARIK-MP	RASHMIKANTA MAHALIK
28	CRLREV/116/2023 180/2023	LUCKY @ KUNAL BARIK-MP	RASHMIKANTA MAHALIK
29	CRLREV/116/2023 181/2023	LUCKY @ KUNAL BARIK-MP	RASHMIKANTA MAHALIK
30	CRLREV/116/2023 208/2023	MIRA BARIK-MP	DEEPALI MAHAPATRA
31	FAO/166/2021 209/2023	BASANTI RANA-MP	DEEPALI MAHAPATRA
32	FAO/163/2021 210/2023	BIBHUTI B.SARANGI-MP	M/S.P.K.SAHOO
33	FAO/219/2008 211/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S SND ME)
34	FAO/132/2023 212/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S SND ME)
35	FAO/132/2023 213/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S SND ME)
36	FAO/132/2023 214/2023	SUKANTI DASH-MP	M/S.BIBEKANANDA BHUYAN, SUJATA SAHOO
37	FAO/148/2019 216/2023	RASA BIHARI PANDA-MP	M/S.BHAKTAHARI MOHANTY
38	RSA/470/2016 217/2023	NIRASI MUNDA-MP	DIPTI RANJAN BHOKTA
39	RSA/83/2023 218/2023	AUROBINDA MISSION TRUST-MP	GOURI MOHAN RATH
40	RSA/91/2023 219/2023	KANCHANA NAIK-MP	M/S.P.K.RATH
41	RSA/297/2016 220/2023	KANCHANA NAIK-MP	M/S.P.K.RATH
42	RSA/297/2016 221/2023	KANCHANA NAIK-MP	M/S.P.K.RATH
43	RSA/297/2016 243/2023	SUBHANKAR BAL-MP	MAMTA TRIPATHY
44	CMP/258/2023 244/2023	SAMEEP SWAROOP PATEL-MP	PRAFULLA KUMAR KAR
45	CMP/259/2023 245/2023	SIDHARTHA SANKAR POLLAI-MP	SURYAKANTA DASH
46	CMP/260/2023 369/2023	NAMITA MUNI-MP	BIRANCHI NARAYAN RATH
47	MACA/198/2023 370/2023	BIJU NAYAK-MP	BIRANCHI NARAYAN RATH
48	MACA/199/2023 371/2023	GANESH NAIK-MP	PERASANTA KUMAR NANDA
49	MACA/202/2023 394/2023	ALOK RANJAN SWAIN-MP	BISHNU PRASAD PRADHAN
50	BLAPL/1965/2023 395/2023	ISWAR @ INDRA @ INDRAMANI MEHER-MP	DEEPALI MAHAPATRA
51	BLAPL/984/2023 396/2023	AKASH KUMAR SAHOO-MP	
52	BLAPL/4275/2022 397/2023	SUSHIL BEHERA-MP	NIRANJAN PANDA T.MOHAPATRA
53	BLAPL/12464/2022 398/2023	UDAYANATH RATH-MP	KALPATARU MISHRA
54	BLAPL/2699/2023 400/2023	SUSANTA PARICHHA-MP	DUSHMANTA SAHOO
55	BLAPL/3743/2022 401/2023	BENNELA UMASHANKAR @ V. UMASHANKAR-MP	SUCHIT KUMAR NAYAK
56	BLAPL/204/2023 402/2023	PRAVAKAR PARIDA-MP	
57	BLAPL/3968/2022 528/2023	MAHENDRA BEDANTA-MP	
	ABLAPL/1215/2023		

58	529/2023 ABLAPL/12006/2022	BANAMALI PANDA-MP	BIJAYA KUMAR DASH
59	530/2023 ABLAPL/13793/2022	JAYANTI JENA-MP	
60	531/2023 ABLAPL/456/2023	P. DEBARANJAN @ P. DEBA-MP	
61	532/2023 ABLAPL/519/2023	S. PARASAYYA @ S. PARSHA-MP	
62	533/2023 ABLAPL/15623/2022	SUDHAKAR SAMANTARY-MP	
63	534/2023 ABLAPL/15624/2022	SUDHAKAR SAMANTARAY-MP	
64	535/2023 ABLAPL/1722/2023	BADAL THAPA CHHATRI-MP	
65	536/2023 ABLAPL/16000/2022	RASHMITA SATPATHY-MP	
66	537/2023 ABLAPL/419/2023	SMUTIREKHA PAHI-MP	
67	578/2023 CRLA/1162/2022	SUNIL KUMAR DAS-MP	PRAVASH CHANDRA JENA
68	579/2023 CRLA/446/2019	NANDA RAM@KARAN-MP	SAMVIT MOHANTY
69	580/2023 CRLA/780/2018	S.DAMBA DORA-MP	
70	581/2023 CRLA/471/2015	JAIKRUSHNA SAHOO@JAYA-MP	M/S.A.K.MOHANTY (B)
71	582/2023 CRLA/267/2023	GOBINDA CHANDRA GIRI-MP	KAMALAKANTA MOHANTA
72	583/2023 CRLA/267/2023	GOBINDA CHANDRA GIRI-MP	KAMALAKANTA MOHANTA
73	584/2023 CRLA/268/2023	GOKUL CHANDRA NAYAK-MP	DIPTI RANJAN BHOKTA
74	585/2023 CRLA/268/2023	GOKUL CHANDRA NAYAK-MP	DIPTI RANJAN BHOKTA
75	586/2023 CRLA/268/2023	GOKUL CHANDRA NAYAK-MP	DIPTI RANJAN BHOKTA
76	587/2023 CRLA/270/2023	PURNA CHANDRA BEHERA @ BABULA-MP	RADHARAMAN DAS NAYAK
77	588/2023 CRLA/270/2023	PURNA CHANDRA BEHERA @ BABULA-MP	RADHARAMAN DAS NAYAK
78	589/2023 CRLA/270/2023	PURNA CHANDRA BEHERA @ BABULA-MP	RADHARAMAN DAS NAYAK
79	590/2023 CRLA/272/2023	DASARATHI MAJHI-MP	PRONOY MOHANTY
80	591/2023 CRLA/272/2023	DASARATHI MAJHI-MP	PRONOY MOHANTY
81	873/2023 CRLMC/1846/2019	AKHYA KUMAR BEHERA-MP	MR.DEEPALI MAHAPATRA
82	874/2023 CRLMC/1254/2023	JADUNATH MOHANTY-MP	DEBASNAN DAS
83	875/2023 CRLMC/1071/2023	SATISH CHANDRA SAMAL-MP	SURYAKANTA DWIBEDI, PRAKASH CHANDRA DASH
84	876/2023 CRLMC/229/2018	MANAORANJAN DAS-MP	
85	877/2023 CRLMC/1258/2023	MANMATH KUMAR ACHARYA-MP	MANA MOHAN PATTANAYAK
86	878/2023 CRLMC/1259/2023	PADMA CHARAN RAYASINGH-MP	PRANAYA KUMAR DASH
87	879/2023 CRLMC/1260/2023	RAMA CHANDRA TARAI @ RAMIA-MP	BIDESHI KUMAR GHADEI
88	880/2023 CRLMC/1261/2023	DHANANJAYA BEHERA-MP	SUSHANTA KUMAR JOSHI
89	881/2023	M. DUKHA-MP	JYOTIRMAYA SAHOO

90	CRLMC/1263/2023 882/2023	SASMITA MOHARANA-MP	RABI NARAYAN BEHERA
91	CRLMC/1265/2023 883/2023	SATYAJIT SAHOO-MP	PRATAP KESHARI DEO
92	CRLMC/1266/2023 884/2023	SATYAJIT SAHOO-MP	PRATAP KESHARI DEO
93	CRLMC/1267/2023 885/2023	SIBA PRASAD MOHANTY-MP	
94	CRLMC/541/2023 886/2023	SARBESWAR SAHOO-MP	RABI NARAYAN MOHANTY
95	CRLMC/1270/2023 887/2023	JAMESWAR NATH SHARMA-MP	RABI NARAYAN MOHANTY
96	CRLMC/1271/2023 888/2023	NIKHAT SULTANA-MP	SAURAV TIBREWAL
97	CRLMC/1272/2023 889/2023	RAJESH VARANASI-MP	DEVASHIS PANDA
98	CRLMC/1273/2023 1176/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
99	WA/472/2023 1177/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
100	WA/472/2023 1178/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
101	WA/472/2023 1179/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL
102	WA/473/2023 1180/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL
103	WA/473/2023 1181/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
104	WA/474/2023 1181/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL
105	WA/473/2023 1182/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
106	WA/474/2023 1182/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
107	WA/474/2023 1183/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
108	WA/474/2023 1184/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
109	WA/475/2023 1185/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
110	WA/475/2023 1186/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
111	WA/475/2023 1187/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
112	WA/476/2023 1188/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
113	WA/476/2023 1189/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
114	WA/476/2023 1190/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
115	WA/477/2023 1191/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
116	WA/477/2023 1192/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
117	WA/477/2023 1193/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
118	WA/478/2023 1194/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
119	WA/478/2023 1195/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
120	WA/478/2023 1196/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/479/2023 1197/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/479/2023		

121	1198/2023 WA/480/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.SC(S AND M.E)
122	1199/2023 WA/480/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.SC(S AND M.E)
123	1200/2023 WA/486/2022	SANTOSHI VIHAR WELFARE ASSOCIATION-MP	SUSANTA KUMAR DASH
124	1201/2023 WA/475/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
125	1202/2023 WA/482/2023	STATE OF ODISHA-MP	ARNAB BEHERA, A.S.C.
126	1203/2023 WA/482/2023	STATE OF ODISHA-MP	ARNAB BEHERA, A.S.C.
127	1204/2023 WA/483/2023	SABITRI SETHY-MP	RAJKISHORE SWAIN
128	1205/2023 WA/484/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
129	1206/2023 WA/484/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
130	1207/2023 WA/486/2023	RAJESWARI SENAPATI-MP	SANTOSH KUMAR NANDA
131	1208/2023 WA/484/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
132	1209/2023 WA/485/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
133	1210/2023 WA/485/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
134	1211/2023 WA/485/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
135	1212/2023 WA/487/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
136	1213/2023 WA/487/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
137	1214/2023 WA/487/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
138	1215/2023 WA/488/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
139	1216/2023 WA/488/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
140	1217/2023 WA/488/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
141	1218/2023 WA/489/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
142	1219/2023 WA/489/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
143	1220/2023 WA/489/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
144	1221/2023 WA/489/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
145	1222/2023 WA/490/2023	V. SAROJINI @ G.SAROJINI @ GUNAM SAROJINI-MP	S.S.RAO
146	1223/2023 WA/490/2023	V. SAROJINI @ G.SAROJINI @ GUNAM SAROJINI-MP	S.S.RAO
147	3214/2023 WP(C)/7164/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
148	3215/2023 WP(C)/7165/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
149	3216/2023 WP(C)/7167/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
150	3217/2023 WP(C)/18129/2016	BHASKAR CH.MOHAPATRA-MP	M/S.SURENDRA NATH PANDA
151	3218/2023 WP(C)/7182/2023	GITARANI SAHOO-MP	PRIYA RANJAN MISHRA
152	3219/2023	ASHIS KUMAR ROUT-MP	BISWABIHARI MOHANTY

153	WP(C)/7186/2023 3220/2023	NILACHAL MILITA MANCHA-MP	SANJAY KUMAR MISHRA
154	WP(C)/31178/2020 3221/2023	SABITA DAS-MP	NIRANJAN LENKA
155	WP(C)/7191/2023 3222/2023	MAHESWAR SAHOO-MP	NIRANJAN LENKA
156	WP(C)/7198/2023 3223/2023	LANKESWARI PANI PANCHAYAT, JUNAGARH-MP	SUKANTA KUMAR DALAI
157	WP(C)/7203/2023 3224/2023	LOCHAN SAHU-MP	JATESWAR NAYAK
158	WP(C)/7205/2023 3225/2023	D.K.GUPTA AND CO., BALASORE-MP	DEVASHIS PANDA
159	WP(C)/7209/2023 3226/2023	PRADIPTA KUMAR SAHOO-MP	TRILOCHAN PANIGRAHI
160	WP(C)/7212/2023 3227/2023	M/S BHAGWATI AGENCY, SUNDARGARH-MP	KSHIROD KUMAR SAHOO
161	WP(C)/7211/2023 3228/2023	MIRZA IDRESS BAIG-MP	SOUMYA RANJAN DAS
162	WP(C)/7216/2023 3229/2023	VIKASH AGARWAL-MP	DEEPALI MAHAPATRA
163	WP(C)/2627/2023 3230/2023	MOTAHARA SULTANA-MP	SOUMYA RANJAN DAS
164	WP(C)/7223/2023 3231/2023	SAIPRIYA SAMANTA-MP	SARATHI JYOTI MOHANTY
165	WP(C)/7226/2023 3232/2023	DEEPANKAR SWAIN-MP	NIRANJAN LENKA
166	WP(C)/7230/2023 3233/2023	SARADA PRASANNA TRIPATHY-MP	DINESH KUMAR PANDA
167	WP(C)/2111/2022 3234/2023	CHIEF SECRETARY,GOVT. OF ODISHA-MP	ISWAR MOHANTY,A.S.C
168	WP(C)/7184/2023 3235/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK ROAD	AMIT PATTNAIK
169	WP(C)/7257/2023 3236/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. BBSR-MP	AMIT PATTNAIK
170	WP(C)/7264/2023 3237/2023	SURENDRA SAMAL-MP	BIJAYA KUMAR BEHERA I
171	WP(C)/7265/2023 3238/2023	PALAU PRADHAN-MP	JAYANTA KUMAR KHANDAYATRAY
172	WP(C)/7268/2023 3239/2023	M/S.KALYANI MEDICINE STORE-MP	M/S.PRABHASI NAYAK
173	WP(C)/15043/2017 3240/2023	SAI SANJEEVANI MEDICINE STORE-MP	M/S.SIDHARTH MISHRA
174	WP(C)/4270/2017 3241/2023	BISHNUPADA PATRA-MP	BANSHIDHAR BAUG
175	WP(C)/7270/2023 3242/2023	ALAKANANDA PHILANTHROPIC TRUST, BBSR-MP	JAGAMOHAN PATTANAIAK
176	WP(C)/7272/2023 3243/2023	DEEPAK KUMAR PARIDA-MP	MANORANJAN PADHI
177	WP(C)/6968/2023 3244/2023	TUKUNA SETHI-MP	MAHESWAR MOHANTY
178	WP(C)/7273/2023 3245/2023	MITA MALLICK-MP	SANTOSH KUMAR SAMANTARAY
179	WP(C)/28781/2022 3246/2023	ABDUL NIJAM-MP	UMA CHARAN MISHRA
180	WP(C)/7277/2023 3247/2023	RATNAKAR TRIPATHY-MP	AMIT PRASAD BOSE
181	WP(C)/33933/2022 3248/2023	KASTURI MEHERA-MP	TAPAN KUMAR BISWAL
182	WP(C)/7279/2023 3249/2023	DR. ARCHANA KANUNGO-MP	KRISHNA CHANDRA SAHU
183	WP(C)/7280/2023 3250/2023	CHITTA RANJAN DAS-MP	
	WP(C)/35457/2022		

184	3251/2023 WP(C)/20053/2022	SURENDRA NATH DAS-MP	HARIPAD MOHANTY
185	3252/2023 WP(C)/7281/2023	RANJITA NAIK-MP	UMAKANT SAHOO
186	3253/2023 WP(C)/7282/2023	DR. PRASANTA PARIDA-MP	NITYANANDA BEHURIA
187	3254/2023 WP(C)/38706/2021	HRUSIKESH MOHAPATRA-MP	GOPINATH MISHRA
188	3255/2023 WP(C)/6816/2023	GANJAM MANPOWER AND SECURITY SERVICES PVT. LTD-MP	ABHIS CHANDRA MOHANTY
189	3256/2023 WP(C)/37046/2022	KHAGESWAR SAHOO-MP	PRAKASH K. MISHRA
190	3257/2023 WP(C)/2834/2023	KHAGESWAR SAHOO-MP	PRAKASH K. MISHRA
191	3258/2023 WP(C)/7167/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
192	3259/2023 WP(C)/7289/2023	AJEET SINGH-MP	ARIJEET MISHRA
193	3260/2023 WP(C)/7165/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
194	3261/2023 WP(C)/16101/2009	GOVINDA PALEI-MP	M/S.CH.PRASANTA KU.MISHRA
195	3262/2023 WP(C)/16101/2009	GOVINDA PALEI-MP	M/S.CH.PRASANTA KU.MISHRA
196	3263/2023 WP(C)/7232/2023	M/S. SARAF AGENCIES PVT. LTD., GANJAM-MP	DEEPALI MAHAPATRA
197	3264/2023 WP(C)/7294/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,CENTRAL GOVT. CO
198	3265/2023 WP(C)/7294/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,CENTRAL GOVT. CO
199	3266/2023 WP(C)/7296/2023	JYOTI PRAKASH DASH-MP	SUBIR PALIT
200	3267/2023 WP(C)/31138/2022	PRABHAT KUMAR BAKSI-MP	ADISHA MOHANTY
201	3268/2023 WP(C)/10280/2021	VEDANTA LIMITED-MP	
202	3269/2023 WP(C)/7302/2023	ULASA RAJU @ U.RAJU REDDY-MP	PRAFULLA KUMAR RATH
203	3270/2023 WP(C)/15844/2022	M/S. OSWAL GREENTECH LTD.-MP	SARADA P. SARANGI
204	3271/2023 WP(C)/7309/2023	MANAGER, (LEGAL), ICICI LOMBARD GIC LTD.-MP	ADAM ALI KHAN
205	3272/2023 WP(C)/6916/2023	M/S.GALAXY BAR AND RESTAURANT, NAYAGARH-MP	ARUN KUMAR PATRA
206	3273/2023 WP(C)/7311/2023	MADHUSUDAN DALAI-MP	BHABANI SHANKAR DASPARIDA
207	3274/2023 WP(C)/16579/2020	PRAFULLA SAMANTARA-MP	M/S.PRASANTA KUMAR JENA,D.P.MOHAPATRA,NIRA
208	3275/2023 WP(C)/671/2023	SUNIL KUMAR BAL-MP	
209	3276/2023 WP(C)/15366/2017	CHITTARANJAN PANDA-MP	PRASANNA KUMAR BHUYAN
210	3277/2023 WP(C)/7315/2023	DEEPAK KUMAR BISI-MP	PRASANTA KUMAR TRIPATHY
211	3278/2023 WP(C)/1859/2023	JEMA DEI-MP	
212	3279/2023 WP(C)/7322/2023	SWAPNAJIT MOHANTY-MP	KANANBALA ROY CHOUDHURY
213	3280/2023 WP(C)/1276/2014	HIMANSU PARIDA-MP	M/S. DR. MANORANJAN PANDA
214	3281/2023 WP(C)/36263/2021	TRUPTI LATA BALABANTARAY-MP	PRABHU PRASAN BEHERA
215	3282/2023	EPARI MADHAB RAO-MP	GOUTAM KUMAR ACHARYA

216	WP(C)/7329/2023 3283/2023	DIPAK MOHAPATRA-MP	SARAT CHANDRA MEKAP
217	WP(C)/7335/2023 3284/2023	DIBAKAR PRADHAN-MP	NIRANJAN BISWAL
218	WP(C)/7336/2023 3285/2023	ANANDA KUMAR KHANDELWAL-MP	CHITTARANJAN NANDA
219	WP(C)/7338/2023 3287/2023	M/S.PIONEER ALUMINIUM INDUSTRIES LTD.HYDERABAD-MP	AMEEN KUMAR
220	WP(C)/7348/2023 3288/2023	SHIRACHI DEVELOPERS PVT. LTD., KOLKATA-MP	SURYAKANTA DASH
221	WP(C)/7350/2023 3289/2023	DR.ABHISEK UPADHYAY-MP	IN PERSON
222	WP(C)/7344/2023 3290/2023	RAGHUNATH SISA-MP	BHABANI SANKAR TRIPATHY (1)
223	WP(C)/7351/2023 3292/2023	GHASIRAM MAJHI-MP	BHABANI SANKAR TRIPATHY (1)
224	WP(C)/7356/2023 3293/2023	RITU RANJAN BESAN-MP	SRIKAR KUMAR RATH
225	WP(C)/7358/2023 3294/2023	MAMCHAND DHANWAR-MP	AVIJIT PATNAIK
226	WP(C)/7361/2023 3295/2023	MAMCHAND DHANWAR-MP	AVIJIT PATNAIK
227	WP(C)/7361/2023 3296/2023	SUSHANTA KUMAR ROUTRAY-MP	KANANBALA ROY CHOUDHURY
228	WP(C)/7360/2023 3297/2023	BABA LINGARAJ DAS-MP	MANOJ KUMAR PATI
229	WP(C)/7368/2023 3298/2023	GANDHARBSEN BEHERA-MP	SRIDHAR RATH
230	WP(C)/7369/2023 3299/2023	M/S. KYAL AGENCIES PVT. LTD.-MP	UMESH CHANDRA BEHURA
231	WP(C)/7370/2023 3302/2023	PRANAB KUMAR PATRO-MP	PIYUSH PANDA
232	WP(C)/7373/2023 3303/2023	RINKU BAINSAL @ RINKU BHAINSAL-MP	AMITABH MISHRA
233	WP(C)/7377/2023 3304/2023	GOURANGA NAIK-MP	PRAVAT KUMAR NAYAK
234	WP(C)/7379/2023 3305/2023	SUDHAKAR NAIK-MP	BIDYALOK MOHAPATRA
235	WP(C)/7380/2023 3306/2023	M/S. M.S. INFRAENGINEERS PVT. LTD.-MP	ANUP NARAYAN MOHANTY
236	WP(C)/7384/2023 3307/2023	M/S. M.S. INFRAENGINEERS PVT. LTD.-MP	ANUP NARAYAN MOHANTY
237	WP(C)/7387/2023 3308/2023	PRAKASH CHANDRA DAS-MP	DINESH KUMAR PATRA
238	WP(C)/7388/2023 3309/2023	RATNAKAR SAHU-MP	SASWAT KUMAR ACHARYA
239	WP(C)/7389/2023 3318/2023	M/S. MODERN ENGINEERING AND ELECTRICAL SERVICES KISHORANANDA MP	SHIKHARANANDA MP
240	WP(C)/7402/2023 3319/2023	M/S. MODERN ENGINEERING AND ELECTRICAL SERVICES KISHORANANDA MP	SHIKHARANANDA MP
241	WP(C)/7402/2023 3320/2023	DAMAYANTI DASH-MP	TRUPTI RANJAN MOHAPATRA
242	WP(C)/7407/2023 3321/2023	PRADEEP KUMAR PATNAIK-MP	S.K.SAMAL
243	WP(C)/7412/2023 3322/2023	M/S PARADEEP PORT STEVEDORES ASSOCIATION, PARADEEP-MP	DEBESH KUMAR MISHRA
244	WP(C)/7413/2023 3323/2023	M/S. BHIMSEN ROUT-MP	KSHIROD KUMAR SAHOO
245	WP(C)/7414/2023 3324/2023	SREE METALIKS LTD., KOLKATA-MP	KSHIROD KUMAR SAHOO
246	WP(C)/7417/2023 3325/2023	SREE METALIKS LTD., KOLKATA-MP	KSHIROD KUMAR SAHOO
	WP(C)/7418/2023		